

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 50

TCP 107/2009

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Chainsukh Gandhi**
Vs.
Winter Park Developers Pvt. Ltd.

Appearance (via video-conference):

For the Applicant : None present
For the R1 & R5 : Adv. Ritika Gupta a/w Adv.
Varad Dubey i/b Law Counsellors

Section 397-398 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 16.05.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant